F. No. J-11015/17/2016-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi, Dated 28th December 2016

ORDER

In supersession of this Department's order No. 36(18)/2014-Judl. dated 19.02.2014 regarding engagement of Standing / Additional Standing Govt. Counsel for District & Subordinate Courts in the State of Punjab, the President is pleased to empanel following Advocates as Standing / Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Income Tax Department) before various District & Subordinate Courts in the State of Punjab as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS

PUNJAB

DISTRICT AMRITSAR				
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Additional Standing Govt. Co	unsel	
1.	Navjeevan Sharma	49, Green Field, A Block, Majitha Road, Amritsar	9814444198	P/174/1987
2.	Umesh Kumar Gaind	4, Street Nathe Khan No.6, Gate Khazana, Amritsar	9815007181	P/38/1993
3.	Vijayant Khanna	7, Anand Avenue, Amritsar	9779171240	P/959/1989
4.	Sanjeev Kumar	H.No. 809, Street No. 5, Sharifpura, Amritsar	9914978034	P/4661/2010
5.	Rajinder Joshi	H. NO. 42-D, Gali No. 2, Gopal Nagar, Majitha Road, Amritsar	9815454876	P/202/1991
6.	Sanjay Aggarwal	SCF, D-32, Ranjit Avenue, Amritsar	9815911108	P/314/1991
7.	Raman Aggarwal	5-D, Radha Soami Road, Near Adarsh Cinema, Amritsar	9814148877	P/1212/1999



0	Anil Kuman	000 L N- 0 K-1 N 0'- 1	1 1 1 1 1	D/00/4004
8.	Anil Kumar Sharma	888, Lane No. 3, Kot Atma Singh, o/s Ram Bagh, Amritsar	Not provided	P/63/1984
9.	Preeti Mohan Taneja	14-A, Shastri Nagar, Amritsar	9501077776	P/1631/2013
10.	Mangal Singh	37, Kabir Park, Opp. GND University, Amritsar	9872727258	P/1095/2007
		DISTRICT BARNALA		
		Standing Govt. Counsel		
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Abhey Kumar Jindal	#52, 16 Acre Scheme, Behind New Bus Stand, Barnala	9417123577	P/106/1987
		Additional Standing Govt. Co	unsel	
2.	Deepak Rai	H.No. B6/313, Purana Bazaar, Near Ram Leela Ground, Barnala	9780007918	P/2891/2009
		DISTRICT BATHINDA		
		Standing Govt. Counsel		
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Rajinder	H.No. 41, Street No. 10/13, Guru	0000000014	
	Parshad Sharma	Gobind Singh Nagar, Bathinda	9888008214	P/1619/2005
				P/1619/2005
2.	Sharma Chander Mohan	Additional Standing Govt. Co. 6255, Lakhi Ram Street, Sirki Bazar, Bathinda		P/1619/2005
3.	Sharma Chander Mohan Dinesh Kumar	Additional Standing Govt. Co. 6255, Lakhi Ram Street, Sirki Bazar, Bathinda Chamber No. 136, Lawyers' Chamber Complex, Ground Floor, District Court, Bathinda	unsel	
	Sharma Chander Mohan	Additional Standing Govt. Co. 6255, Lakhi Ram Street, Sirki Bazar, Bathinda Chamber No. 136, Lawyers' Chamber Complex, Ground Floor,	unsel 9814129903	P/196/2001



DISTRICT FARIDKOT

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Harpartap Singh	Chamber No. 50, District Courts Faridkot, 151203	9417398454	P/1145/2001
		Additional Standing Govt. Co	unsel	
2.	Gagandeep Singh Sukhija	Chamber No. 105, District Courts, Sukhija Street, Main Bazar, Faridkot	9779952210	P/3057/1999
3.	Dildeep Singh	District Court, Faridkot	9780600978	P/3530/2010
4.	Jaskirat Singh	District Court, Faridkot	8054952864	P/1232/1999
5.	Ashok Kumar	Ch. No. 136, Distt. Courts, Faridkot	9878950042	P/381/1976
6.	Anuj Gupta	New Cantt Road, Street No. 6/2r, Faridkot-151203	9855807535	P/839/2013

DISTRICT FATEHGARH SAHIB

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Subhash Chandra Lutava	Ward No. 11, Near LIC Building, Amloh, Distt. Fatehgarh Sahib	9855480144	P/306/1979
		Additional Standing Govt. Co	unsel	
2.	Gaurav Garg	Ward No. 5, Madhav Enclave, Anniya Road, Amloh, District Fatehgarh Sahib	9888209164	P/1827/2008
3.	Narinder Kumar	H. No. 3126, Nai Abadi, Near BDO Office, Sirhind Mandi, Tehsil and District Fatehgarh Sahib	9915615880	P/995/2000
4.	Ashok Kumar	Ward NO. 2, Khanna Road, Amloh, Tehsil Amloh, Distt. Fatehgarh Sahib	9876084496	P/404/1977



DISTRICT FAZILKA

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Sushil Kumar Gumber	B-III, 348, Gandhi Nagar, Fazilka	9417266737	P/1003/1981

Additional Standing Govt. Counsel

2	Apil Kames	Ot	Т.	
۷.	Anil Kamra	Street No. 1, Crossing 6th, New	Not provided	P/201/1981
		Surai Nagri Abohar District Fazilka		

DISTRICT FEROZEPUR

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Mukesh Goyal	H.No. 92-93, Street No. 3, Ferozepur Cantt., District Ferozepur.	9814934859	P/2717/1999

Additional Standing Govt. Counsel

2.	Iqbal Dass Bawa	398-A, New Azad Nagar, Ferozepur City	9417784652 9217600052	P/931/2008
3.	Gourav Kumar	R.K.Traders, Main Bazar, Tehsil Guru Har Sahai, District Ferozepur	9914390200	P/1559/2010
4.	Sahil Gupta	H.No. 46, Street No.1, Near Shani Mandir, Ferozepur Cantt., District Ferozepur	9417952432	P/2619/2009

DISTRICT GURDASPUR

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Parminder Singh Ghumman	Kahnuwan Road, Gurdwara Wali Gali, Gurdaspur	9815313487 9872204624	P/633/1992



		Additional Standing Govt. Co	ounsel	
2		H.No. 290/291, Improvement Trust Colony, Scheme No. 5, Jail Road, Gurdaspur.	9888877884	P/3084/2010
3	. Jasvinder Singh	123/150, Shastri Nagar, Batala, District Gurdaspur.	9814402123	P/534/2001
		DISTRICT HOSHIARPUR	₹	
		Standing Govt. Counse	<u> </u>	
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Munish Kumar Ralhan	153, New Civil Lines, Hoshiarpur	9888297882	P/1213/1998
		Additional Standing Govt. Co	unsel	
2.	Ajay Gupta	Mohalla Narayan Nagar, Sada Ram Colony, Bahadurpur, Hoshiarpur	9888712143	P/1924/1999
3.	Sandeep Kumar	B-12, MCH, 10/2, New Jagatpura, Hoshiarpur	9780340306	P/1876/2008
4.	Rohit Kumar Sawraj	S/o Vinod Kumar, Office Opp. Gurdwara, Main Market, VPO Hazipur, Tehsil Mukerian, District Hoshiarpur.	9888347578	P/1742/2007
		DISTRICT JALANDHAR		
		Standing Govt. Counsel		
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Raj Kumar Bhalla	WP-89, Basti Sheikh, Jalandhar	9815099700	P/675/1986
		Additional Standing Govt. Co	unsel	
2.	Karan Kalia	Jagdish Niwas, EH-178, Civil Lines, Jalandhar	9646599858 9814820858	P/536/1984
3.	Harsh V. Kohli	299, New Kalgidhar Avenue, 66 Feet Road, Jalandhar.	9876641444	P/218/1998
4.	Sumit Kaushal	Chhati Gali, Mehli Gate, Phagwara	9876083218	P/2201/2010



5.	J.L.Naagar	264, Chahar Bagh, Jalandhar City	9814517614	P/55/1984
6.	Surinder Mohan	Chamber No. 119, District Courts, Jalandhar	9815390872	P/507/1990
7.	Bharat Bhushan	WT-292, Basti Sheikh, Jalandhar	9814576712	P/818/2006
8.	Ravish Malhotra	396-A, J.P.Nagar, Jalandhar	9781030307	P/1288/2004
9.	Vikas Bhardwaj	5, Shivaji Park, Near Gurudwara Diwan Asthan, Central Town, Jalandhar	9988599094	P/2806/2008
10.	Rajesh Kumar	H.No. B-III/19-20, Arya Samaj Street, Phillaur, District Jalandhar	9417224747	P/305/1998
11.	Sanjeev Kamboj	E A 58, Quilla Mohalla, Jalandhar	9814165614	P/816/1995
12.	Amit Singh Sandha	Chamber No. 347, New Courts, Jalandhar	9888564013	P/1707/2005
13.	Jaswant Singh	52, Golden Colony, Phase-II, Birring, Jalandhar	9815194027	P/217/1997
14.	Gurvinder Paul Singh Rana	77, Vasant Avenue, Meethapur Road, Jalandhar	9876806741	P/171/1985

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Inderjit Kumar	4-B, Sham Nagar (Shiv Puri), Phagwara, District Kapurthala	9417223900	P/2265/2006

DISTRICT LUDHIANA

Standing Govt. Counsel

SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
1.	Rakesh Bhatia	1740/32/A, Bank Colony, Ward No. 28, Zone West, Haibowal Kalan, Ludhiana	9814058855	P/154/1995



	Additional Standing Govt. Co	unsel	
Vivek Bhardwaj	H.No. 42044, Misserpura Bazar, Jagraon, District Ludhiana	9463243099	P/1061/2010
Darshan Kumar Gupta	Kothi No. 1311, Central Town, Pakhowal Road, Ludhiana	9417136837	P/258/1974
Amrit Singh	4047, Street No.3, Narinder Nagar, Samrala Chowk, Ludhiana	9888011768	P/984/2004
	H.M. 92, Jamalpur Colony, Ludhiana	9953080451 9356846411	R/2759/2007
Rupila Mohini	Chamber No. 8042, 8th Floor, Chamber Complex, Part II, District Court Ludhiana.	9888921314	P/3317/1999
	DISTRICT MANSA		
	Standing Govt. Counsel		
NAME	ADDRESS	MOBILE	ENROLEMENT NO.
Suraj Kumar Chhabra	DAV School Street, Water Works Road, Mansa	9417428632	P/237/1987
	DISTRICT MOGA		
NAME	ADDRESS	MOBILE	ENROLEMENT NO.
	Additional Standing Govt. Co	unsel	
Varinder Kumar	H.No. 11/239, Old Grain Market, Moga-142001	9876130621	P/1220/2002
Samir Gupta	H. No. 414, Street No. 7, New Town, Moga-142001	9653726580	P/1629/2003
	DISTRICT MOHALI (S. A. S. NA	AGAR)	
NAME	ADDRESS	MOBILE	ENROLEMENT NO.
	Standing Govt. Counsel		
Puneet Chauhan	Kothi No. 40, Sector 24-A, Chandigarh	9988981719	P/1422/2006
	Darshan Kumar Gupta Amrit Singh Kamal Gupta Rupila Mohini NAME Suraj Kumar Chhabra NAME Varinder Kumar Samir Gupta NAME	Vivek Bhardwaj Jagraon, District Ludhiana Darshan Kumar Gupta Pakhowal Road, Ludhiana Amrit Singh 4047, Street No.3, Narinder Nagar, Samrala Chowk, Ludhiana Rupila Mohini Chamber No. 8042, 8th Floor, Chamber Complex, Part II, District Court Ludhiana. DISTRICT MANSA Standing Govt. Counsel NAME ADDRESS Suraj Kumar Chhabra DAV School Street, Water Works Road, Mansa DISTRICT MOGA NAME ADDRESS Additional Standing Govt. Counsel Varinder Kumar H.No. 11/239, Old Grain Market, Moga-142001 Samir Gupta H. No. 414, Street No. 7, New Town, Moga-142001 DISTRICT MOHALI (S. A. S. N. NAME ADDRESS Standing Govt. Counsel Varinder Gupta H. No. 414, Street No. 7, New Town, Moga-142001 DISTRICT MOHALI (S. A. S. N. NAME ADDRESS Standing Govt. Counsel Puneet Kothi No. 40, Sector 24-A,	Darshan Kumar Kothi No. 1311, Central Town, Pakhowal Road, Ludhiana Amrit Singh 4047, Street No.3, Narinder Nagar, Samrala Chowk, Ludhiana Kamal Gupta H.M. 92, Jamalpur Colony, Ludhiana 9356846411 Rupila Mohini Chamber No. 8042, 8th Floor, Chamber Complex, Part II, District Court Ludhiana. DISTRICT MANSA Standing Govt. Counsel NAME ADDRESS MOBILE Suraj Kumar Chhabra DAV School Street, Water Works Road, Mansa DISTRICT MOGA NAME ADDRESS MOBILE Varinder Kumar H.No. 11/239, Old Grain Market, Moga-142001 Samir Gupta H. No. 414, Street No. 7, New Town, Moga-142001 DISTRICT MOHALI (S. A. S. NAGAR) NAME ADDRESS MOBILE Standing Govt. Counsel



		Additional Standing Cout. Co.	ınaal	
		Additional Standing Govt. Co.	ınsei	
2.	Geetanjali Bali	H. No. 2018, Sector 66, Mohali	9815199690	P/3205/2010
3.	Manish Joshi	HIG No. 244, Sector 71, Mohali	9417007240	P/1423/2006
4.	Neeru Thareja	Flat No. 908, Gilco Heights, Sector 127, Gilco Valley, SAS Nagar, Mohali	9888517418	P/1191/2007
5.	Yogesh Goyal	H.No.1849-A, Randhawa Road, Kharar, District SAS Nagar, Mohali.	9914698123	P/811/2005
		DISTRICT NAWASHAHAR (S. B. S	. NAGAR)	
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Standing Govt. Counsel		
1.	Dhiraj Sehajpal	Chamber No. 76, Judicial Court Complex, Nawanshahar, Distt. SBS Nagar	9815293297	P/1501/2000
		Additional Standing Govt. Co	unsel	
2.	Nipun Bhalla	Chamber No. 5, Judicial Court Complex, Nawanshahar, Distt. SBS Nagar	9463686768	P/1493/2012
3.	Dinesh Bhardwaj	VPO Sahiba, Tehsil Balachor, District Shaheed Bhagat Singh Nagar	9463848480	P/1940/2007
		DISTRICT PATHANKOT	E S	
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Standing Govt. Counsel		
1.	Rajdeep Singh	Near Vaishnu Mata Mandir, Behind Vishvkarma Mandir, Sant Nagar, Pathankot	9417253287	P/1006/2002



		Additional Standing Govt. Co	unsel	
2.	Ms. Neelkamal	D/o Shri Fazilat Masih, R/o Near C. N. I. Church, Mission Road, Pathankot.	9876717899	P/971/1999
3.	Ms. Neel Kamal	Near C. N. I. Church, Mission Road, Pathankot.	9876717899	P/971/1999
		DISTRICT PATIALA		
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Standing Govt. Counsel		
1.	Sanjay Garg	168-A, Urban Estate Focal Point, Rajpura, District Patiala	9877001792	P/125/1993
		Additional Standing Govt. Co	unsel	
2.	Bikram Jit Passey	Shakuntlam Niwas, Near Old Police Station, Old Tehsil Rajpura, Distt. Patiala now Distt. Mohali	9814955252	P/745/1998
3.	Aditya Gupta	H.No. 29, Urban Estate, Phase-3, Patiala	9872201235	P/3169/2009
4.	Naresh Kumar	VPO Tepla, Tehsil Rajpura, District Patiala	9814253237	P/1086/1993
5.	Rakesh Kumar	H.No. 317, Ward No. 5, Garg Colony, Tehsil Old Rajpura, District Patiala	9417040815	P/220/1990
6.	Rupinder Kaur	46, Sewal Colony, Near 22 Number Phatak, Patiala	9814969685	P/2892/1999
7.	Bansal Jonny Dunichand	H.No. 4, Dhillon Marg, Model Town, Patiala	9855576186	P/2471/2006
8.	Kamal Deep Sharma	Kothi No. 387, Dalima Vihar, Rajpura, District Patiala	9646200138	P/639/1993
9.	Satpal Sharma	H.No. 327, Bharat Colony, Ward No. 28, Old Rajpura, Tehsil Rajpura, District Patiala	9815497325	P/1270/1998
10.	Vishavdeep Gupta	H.No. 2327, Sector 44C, Chandigarh, Chamber No. 173, Lawyers' Chamber, District Courts Patiala	9888488658	P/937/2007
11.	Rajesh Goyal	Upper Storey, Mamta Finance Company, Toll Market, Jakhal Road, Patran, Distt. Patiala-147105	9814323302	P/4800/2010



		DISTRICT ROOPNAGAR/ROI	PAR	
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Standing Govt. Counsel		
1.	Manish Dharmani	Village Chandesar, P.O. Mangewal, Tehsil Anandpur Sahib, District Ropar	9417064555	P/936/2000
		Additional Standing Govt. Co	unsel	
2.	Sachin Kaushal	S/o Sh. Devinder Kumar, R/o Ward No. 4, Mohalla Attari, Shri Anandpur Sahib, Distt. Roopnagar	9872658904	P/580/2004
		DISTRICT SANGRUR		
SR. NO.	NAME	ADDRESS	MOBILE	ENROLEMENT NO.
		Additional Standing Govt. Co	unsel	
1.	Surjit Singh Randhawa	129, Khalifa Street, Near Janta Karyana Store, Sangrur-148001	9417422277	P/1147/2004

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(R. K. Srivastava) Deputy Legal Adviser

F. No. J-11015/17/2016-Judl.

Dated 28.12.2016

Copy to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
- 3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
- 4. The District Judge, Amritsar, Barnala, Bathinda, Faridkot, Fatehgarh Sahib, Fazilka, Ferozepur, Gurdaspur, Hoshiarpur, Jalandhar, Kapurthala, Ludhiana, Mansa, Moga, Mohali (SAS Nagar), Nawanshahar (SBS Nagar), Pathankot, Patiala, Roopnagar (Ropar)/ Sangrur all in the State of Punjab.
- 5. All the counsel listed above individually.
- 6. Cash (LA) Section, w. r. t. payment of Retainership fee to the above listed Standing Govt. Counsel w. e. f. the date of this order & to stop retainership fee to earlier Standing Govt. Counsel as mentioned in the order No. 36(18)/2014-Judl. dated 19.02.2014.
- 7. The Pay & Account Office, Department of Legal Affairs, Shastri Bhawan, New Delhi.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
- 10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)